

F.No.A-22012/1/2013-Admn.I(LA)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Admn. I(LA)

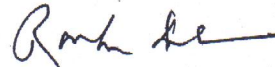
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4<sup>th</sup> Floor, A Wing, Shastri Bhawan  
New Delhi, Dated 22<sup>nd</sup> April, 2013

Office Order No.47/2013

In partial modification of the Office Order No.36/2012 dated 07/05/2012 as amended from time to time, the work of CAPIO is distributed as under:-

- (i) Smt. Poonam Suri, DLA will be CAPIO for Notary Cell.
  - (ii) Shri G.C. Mishra, DLA will be CAPIO for Judicial Section
  - (iii) Dr. R.S. Shrinet, ALA will be CAPIO for Advice 'B' Section
  - (iv) Ms. Arti Chopra, ALA will be CAPIO for Advice 'A' & 'C' Sections
  - (v) Shri D. Choudhury, Under Secretary will be CAPIO for Admn.III Section
  - (vi) Shri Ravindra Kumar, Deputy Secretary will be CAPIO for Admn 1 Section
  - (vii) Shri G.D. Sharma, Under Secretary will be CPIO for Admn.II Section.
  - (viii) Smt. Asha Sota, Under Secretary will be CAPIO for Admn.IV and RTI Cell.
2. The SO (RTI Cell) will directly send the RTI applications pertaining to the above Sections/Units to the respective CAPIOs, who will convey their respective information to the RTI applicants with a copy to the RTI Cell.



(Ravindra Kumar)  
Deputy Secretary to the Govt. of India  
Phone: 2338 4109

Copy to :

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